

Increase in the number of posts in Railway Accounts Departments

999. SHRI B. C. PATTANAYAK :
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to increase the number of posts in Class II gazetted cadre in the railway accounts departments;

(b) if so, what is the number of posts proposed to be increased;

(c) whether it is a fact that the Indian Railways Subordinate Accounts Service Staff Association has been demanding for the increase of the posts; and

(d) if so, what steps have been taken of proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAU-DHURI):

(a) Not at present.

(b) Does not arise.

(c) Yes.

(d) At present, percentage of Group 'B' posts in the Railway Accounts Deptt. is the highest amongst various deptts. on Railways. The requirement of gazetted posts in various deptts. including Accounts Deptt. is kept in view at the time of periodical reviews of the gazetted cadres of the Railways. As it is not possible to consider the case of Accounts Deptt., in isolation, this will be considered along with other deptts. at the time of the next cadre review.

Allegations against officers of NCCF

1000. SHRI G. C. BHATTACHARYA:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to a news report published in the 'Indian Express' of the 1st December, 1982 in a scandal in the National Consumers Cooperative Federation in respect of certain exports and deposits in personal accounts of two top brass of NCCF;

(b) whether it is a fact that NCCF had earlier suffered a loss of about Rs. 2 crores in respect of rice exports; and

(c) what steps Government have taken or propose to make enquiries in the matter and punish the guilty?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):

(a) Yes, Sir.

(b) In 1980-81, National Consumers Cooperative Federation had suffered a loss of about Rs. 1.65 crores due to the damage to the stocks of rice to be exported at Kandla Port.

(c) So far as the loss due to damage at Kandla Port is concerned, the stocks were insured and therefore the National Consumers Cooperative; Federation had preferred a claim of Rs. 1.65 crores on the Insurance Company. Since the Insurance Company did not entertain the claim of the National Consumers Cooperative Federation, the Federation has filed a case in the Delhi High Court for the recovery of the losses from the Insurance Company.

Regarding alleged involvement of the National Consumers Cooperative Federation in the illegal export of non-basmati rice, the Federation has reported that they have filed a case in the Metropolitan Magistrate's Court, Bombay and the matter is sub-judice.

1001. [Transferred to the 18/1 March, 1983.]

भारतीय खाद्य निगम द्वारा काले पालिधीन की खरीद

1002. श्री हुस्मवेध नारायण यादव :
क्या खाद्य और नागरिक पूर्ति मंत्री 5 नवम्बर, 1982 को राज्य सभा में अतारंकित प्रश्न 2405 के लिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) खाद्यान्नों को कीड़ों से बचाने के लिए काले पालिधीन आबरणों की